

INDEX
TO
LOK SABHA DEBATES
(TENTH SERIES)

VOLUME VIII TO XII

THIRD SESSION OF THE TENTH LOK SABHA

February 24, 1992 to May 12, 1992

Phalgunā 5, 1913 (Saka) to Vaisākhā 22, 1914 (Saka)



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NEW DELHI

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HOW TO USE THE INDEX

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A list of abbreviations used in the Index is given below:

A.M.	—	Adjournment Motion
C.A.	—	Calling Attention to Matter of Urgent Public Importance
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Consid. & Pass	—	Consideration and Adoption Stage of a Bill
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MUR 377	—	Matter Under Rule 377
PLT	—	Papers Laid on the Table
Res.	—	Resolution
Sub.	—	Submission by Member
St.	—	Statement

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Need to ensure Remunerative Prices and Sufficient Order to Hindustan Shipyard Ltd, Visakhapatnam for its Products (MUR 377)

(Deb. 29, Vol. X, 06-04-1992)
Col. 560-61

Need to ensure that Cold Drinks Containing BVO are not Sold throughout the Country (MUR 377)

(Deb. 49, Vol. XII, 12-05-1992)
Col. 98

Need to ensure that Hindi is not Made Compulsory for Recruitment of Teachers in Central Schools (MUR 377)

(Deb. 17, Vol. IX, 17-03-1992)
Col. 767-68

Need to ensure that the Trainers of Government Industrial Training Institute, Chalakudy, Kerala are Supplied Training Equipments and Workshop Materials (MUR 377)

(Deb. 12, Vol. IX, 10-03-1992)
Col. 502

Need to ensure use of Hindi in various Labour and Administrative Tribunals (MUR 377)

(Deb. 19, Vol. IX, 23-03-1992)
Col. 957

Need to Expedite Functioning of Naval Academy at Ezhimela, Kerala

(Deb. 34, Vol. XI, 20-04-1992)
Col. 528

Need to extend certain Trains up to Porbandar and Okhla in Gujarat (MUR 377)

(Deb. 41, Vol. XII, 29-04-1992)
Col. 448

Need to extend Railway Line between Tundia and Etah, to Farrukhabad, Bareilly, Aligarh (MUR 377)

(Deb. 29, Vol. X, 06-04-1992)
Col. 564

Need to fill up Vacancies in the North Eastern Regional Centre of National Institute of Small Extension Training Guwahati (MUR 377)

(Deb. 49, Vol. XII, 12-05-1992)
Col. 98

Need to fix Uniform Rate for Storage of Potatoes in Cold Storages throughout the Country (MUR 377)

(Deb. 13, Vol. IX, 11-03-1992)

Col. 580

Need to formulate a Special Scheme for Providing Drinking Water in Several Villages of Bhavnagar and Ahmedabad Districts, Gujarat (MUR 377)

(Deb. 11, Vol. IX, 09-03-1992)

Col. 445

Need to formulate an all India Granite Policy and to declare Granite and Major Mineral (MUR 377)

(Deb. 4, Vol. VIII, 27-02-1992)

Col. 587-88

Need to formulate an Intergrated National Education Policy to check the Deteriorating Standard of Higher Education (MUR 377)

(Deb. 14, Vol. IX, 12-03-1992)

Col. 463

Need to formulate Special Schemes to provide Drinking Water and Irrigation Facilities in Bolangir District, Orissa (MUR 377)

(Deb. 14, Vol. IX, 12-03-1992)

Col. 459

Need to give 'B' Category Status to Kota City, Rajasthan (MUR 377)

(Deb. 40, Vol. XI, 28-04-1992)

Col. 400-401

Need to give Clearance to the Proposal to State Government of Kerala regarding Patta Rights to the Farmers of that State (MUR 377)

(Deb. 14, Vol. IX, 12-03-1992)

Col. 464

Need to give Compensation to the Farmers of Ganganagar District, Rajasthan whose Land has been acquired by Government of India for Putting Wire-Fencing along Indo-Pak Border (MUR 377)

(Deb. 38, Vol. XI, 24-04-1992)

Col. 461-62

Need to Give Compensation to the Persons affected due to Water Logging in the Areas under Indira Gandhi Canal (MUR 377)

(Deb. 11, Vol. IX, 09-03-1992)

Col. 444-45

Need to Give Environmental Clearance to Maheshwar Hydel Project, Madhya Pradesh

(Deb. 43, Vol. XII, 04-05-1992)

Col. 621-22

Need to give more Concessions to NRIs and Others for bringing Gold from Abroad (MUR 377)

(Deb. 19, Vol. IX, 23-03-1992)

Col. 959

Need to Grant Licence for setting up Sugar Mills at Tariyani in Sitamarhi District and Patahi in East Champaran District of Bihar (MUR 377)

(Deb. 49, Vol. XII, 12-05-1992)

Col. 100

Need to Grant Licences for setting up new Sugar Factories in Meerut region, U.P. (MUR 377)

(Deb. 11, Vol. IX, 09-03-1992)

Col. 448

Need to Hand Over Certain Tea Gardens of West Bengal managed by TTCI to WTDC (MUR 377)

(Deb. 46, Vol. XII, 07-05-1992)

Col. 331-32

Need to hold Negotiations with Bangladesh for ensuring Repatriation of Illegal Immigrants to that Country (MUR 377)

(Deb. 43, Vol. XII, 05-05-1992)

Col. 382

Need to Implement the Resolution Adopted by the U.P. Legislative Assembly for Creation of a Separate Uttaranchal State (MUR 377)

(Deb. 7, Vol. VIII, 03-03-1992)

Col. 521-22

Need to include Manipuri Language in the Eighth Schedule of the Constitution (MUR 377)

(Deb. 5, Vol. VIII, 28-02-1992)

Col. 515

Need to include Medical Service under Clause 2 (O) of Consumer Protection Act to protect the Interests of Doctors (MUR 377)

(Deb. 8, Vol. VIII, 04-03-1992)
Col. 496-97

Need to include Purnun-Dardha Irrigation Project, Bihar in the Eighth Plan (MUR 377)

(Deb. 8, Vol. VIII, 04-03-1992)
Col. 497

Need to include Santhal Pargana, North and South Chhota Nagpur Area in Centrally Sponsored Well Construction Scheme, Bihar (MUR 377)

(Deb. 12, Vol. IX, 10-03-1992)
Col. 505

Need to increase Frequency of Calicut-Sharjah Flights (MUR 377)

(Deb. 13, Vol. IX, 11-03-1992)
Col. 581

Need to increase the Amount of Freedom Fighter's Pension (MUR 377)

(Deb. 35, Vol. XI, 21-04-1992)
Col. 332-33

Need to increase the Amount of Stipend/Scholarship Granted to SC/ST Students (MUR 377)

(Deb. 37, Vol. XI, 23-04-1992)
Col. 352-53

Need to increase the Quota of Foodgrains to Rajasthan (MUR 377)

(Deb. 17, Vol. IX, 17-03-1992)
Col. 772

Need to inform in advance the Members of Parliament Regarding Visit of Ministers to their Constituencies (MUR 377)

(Deb. 39, Vol. XI, 27-04-1992)
Col. 542-43

Need to initiate Dry Land Agricultural System in Bolangir, Orissa

(Deb. 9, Vol. VIII, 05-03-1992)
Col. 551-52

Need to Introduce Air Service of the Third Tier Airline from Bombay to Karad - (MUR 377)

(Deb. 43, Vol. XII, 04-05-1992)
Col. 618-19

Need to introduce Boeing Service to Lilabari, Assam (MUR 377)

(Deb. 26, Vol. X, 01-04-1992)
Col. 571-72

Need to introduce Direct Super Fast Railway Trains from Agra to Allahabad, Varanasi and Bombay (MUR 377)

(Deb. 46, Vol. XII, 07-05-1992)
Col. 330-31

Need to introduce Direct Train Between North Bihar and South India (MUR 377)

(Deb. 47, Vol. XII, 08-05-1992)
Col. 446

Need to Introduce Rajdhani Express between Delhi-Trivandrum and Mangalore (MUR 377)

(Deb. 48, Vol. XII, 11-05-1992)
Col. 88

Need to Issue Directives to Food Corporation of India to Supply Adequate Quantity of Foodgrains to Pauri and Chamoli Hilly Districts of Uttar Pradesh (MUR 377)

(Deb. 4, Vol. VIII, 27-02-1992)
Col. 590

Need to issue Indian Unity Certificate of Deposits-Sardar Sarovar Series for Raising Funds for Sardar Sarovar Project (MUR 377)

(Deb. 9, Vol. VIII, 05-03-1992)
Col. 555-56

Need to issue Letter of Intent for setting up Sugarcane Factory at Kothakota in Visakhapatnam District, Andhra Pradesh (MUR 377)

(Deb. 43, Vol. XII, 05-05-1992)
Col. 379

Need to Issue Letter of Intent to Uttar Pradesh for Laying the Pipeline for Supply of Natural Gas through H.B.J. Pipeline (MUR 377)

(Deb. 35, Vol. XI, 21-04-1992)
Col. 329-30

Need to Issue Necessary Instructions to Joint Controller of Imports and Exports, Bombay to Release Cheques of Export Firms (MUR 377)

(Deb. 11, Vol. IX, 09-03-1992)
Col. 446-47

- Need to Lay Broad Gauge Railway Line connecting Manmad (Maharashtra) - Indore via Sendhwa**
(Deb. 34, Vol. XI, 20-04-1992)
Col. 525
- Need to Lay Railway Line between Vishrampur and Ambikapur in Sarguja District, Madhya Pradesh (MUR 377)**
(Deb. 6, Vol. IX, 16-03-1992)
Col. 576
- Need to Lift Ban on Rebate on the Sale of Handloom Fabrics to Wholesalers**
(Deb. 25, Vol. X, 31-03-1992)
Col. 345-46
- Need to Lift Ban on Recruitment in the Coalfields under Coal India Limited (MUR 377)**
(Deb. 36, Vol. XI, 22-04-1992)
Col. 560
- Need to Look into the Demands of Anganwadi Workers**
(Deb. 25, Vol. X, 31-03-1992)
Col. 343
- Need to Look into the Incident of Decay of Wheat in Temporary Godowns of Food Corporation of India at Normal School Premises, Pilibhit, Uttar Pradesh (MUR 377)**
(Deb. 8, Vol. VIII, 04-03-1992)
Col. 496
- Need to look into the Misuse of Tada in Haryana (MUR 377)**
(Deb. 38, Vol. XI, 24-04-1992)
Col. 466-67
- Need to Look into the Pilfering and Adulteration of LSHS meant for Atomic Power Station Rawatbhata near Kota, Rajasthan (MUR 377)**
(Deb. 43, Vol. XII, 05-05-1992)
Col. 381-82
- Need to make Coovum and Buckingham name Canals in Tamil Nadu Accessible for the Movement of Essential Commodities from the Neighbouring States (MUR 377)**
(Deb. 38, Vol. XI, 24-04-1992)
Col. 462-63
- Need to make early payment of dues to the farmers of Gujarat under Crop Insurance Scheme (MUR -377)**
(Deb. 32, Vol. XI, 09-04-1992)
Col. 243-44
- Need to Mine Coal from Coal Fields of Chimur Area, Maharashtra (MUR-377)**
(Deb. 32, Vol. XI, 09-04-1992)
Col. 238-39
- Need to Modernise Telephone Exchange in Agra, Uttar Pradesh (MUR 377)**
(Deb. 18, Vol. IX, 18-03-1992)
Col. 438-39
- Need to name the stations on proposed Konkan Railway Line after the names of patriots from these areas (MUR 377)**
(Deb. 17, Vol. IX, 17-03-1992)
Col. 770
- Need to Negotiate with the Government of Russia for setting up a Super Thermal Plant in South Conasa, Karnataka (MUR 377)**
(Deb. 9, Vol. VIII, 05-03-1992)
Col. 552-53
- Need to open an ESI Hospital at Perumbavoor, Kerala (MUR 377)**
(Deb. 17, Vol. IX, 17-03-1992)
Col. 767
- Need to open Indian Institute of Management at Kottayam, Kerala (MUR 377)**
(Deb. 17, Vol. IX, 17-03-1992)
Col. 766-67
- Need to Open More Purchase Centres of C.E.I. in Adilabad District, Andhra Pradesh (MUR 377)**
(Deb. 41, Vol. XII, 29-04-1992)
Col. 450
- Need to Open Navodaya Vidyalaya in Bastar District, Madhya Pradesh (MUR 377)**
(Deb. 18, Vol. IX, 18-03-1992)
Col. 437
- Need to Post Sufficient Staff in Additional Divisional Railway Manager's Office at Nainpur Railway Station on South-Eastern Railways (MUR 377)**
(Deb. 22, Vol. X, 26-03-1992)
Col. 616

Need to prepare Telephone Bills in Hindi

(Deb. 26, Vol. X, 01-04-1992)
Col. 572-73

Need to prevent Pollution of Ganga Water due to Discharge of Effluents by M/s Vam Organic Chemicals Limited, Gajraula, Moradabad (MUR 377)

(Deb. 45, Vol. XII, 06-05-1992)
Col. 493

Need to protect the Interest of Labourers of Maguracherra and Shinglacherra Tea Gardens in Karimganj District, Assam (MUR 377)

(Deb. 27, Vol. X, 02-04-1992)
Col. 344

Need to provide Adequate Assistance to the Government of Madhya Pradesh to Cope with the Drought Situations (MUR 377)

(Deb. 22, Vol. X, 26-03-1992)
Col. 620-21

Need to provide Adequate Facilities at Kurla Railway Terminus, Maharashtra (MUR 377)

(Deb. 17, Vol. IX, 17-03-1992)
Col. 769

Need to provide Adequate Financial Assistance to State Government of Sikkim to encourage Bamboos Plantation in the State (MUR 377)

(Deb. 6, Vol. IX, 16-03-1992)
Col. 578-79

Need to Provide Central Assistance to the State Government of Madhya Pradesh to Formulate a Special Scheme for Providing Drinking Water to the Adivasis of Bastar District (MUR 377)

(Deb. 11, Vol. IX, 09-03-1992)
Col. 443

Need to provide Central Funds to the Government of Tamil Nadu for Compensating the Loss Accruing due to the following of Prohibition Policy (MUR 377)

(Deb. 22, Vol. X, 26-03-1992)
Col. 619-20

Need to provide Central Funds to the State Government of Gujarat for providing Relief to the Drought Victims of Saurashtra Region, Gujarat (MUR 377)

(Deb. 28, Vol. X, 03-04-1992)
Col. 456-57

Need to provide Centre for Recruitment to Posts in Defence Services at Sambalpur, Orissa (MUR 377)

(Deb. 27, Vol. X, 02-04-1992)
Col. 347

Need to provide Concessions to Newly Set-up Sugar Factory in Maharashtra (MUR 377)

(Deb. 29, Vol. X, 06-04-1992)
Col. 559-60

Need to provide Financial Assistance to Arogyaram Medical Centre of Madanapalli, Andhra Pradesh (MUR 377)

(Deb. 45, Vol. XII, 06-05-1992)
Col. 491-92

Need to provide Financial Assistance to the Government of Andhra Pradesh for Improving the Facilities at King George Hospital, Visakhapatnam, Andhra Pradesh (MUR 377)

(Deb. 49, Vol. XII, 12-05-1992)
Col. 97

Need to provide Financial Assistance to the Government of Uttar Pradesh for early Completion of Development Schemes under Dacoit Eradication Programme in Revine Areas of Kanpur Dehat (MUR 377)

(Deb. 27, Vol. X, 02-04-1992)
Col. 345

Need to provide Financial Assistance to the State Government of Madhya Pradesh for early Completion of its Irrigation Projects (MUR 377)

(Deb. 30, Vol. X, 07-04-1992)
Col. 403-05

Need to provide Funds and Accord Sanction for Construction of Across Tungabhadra River (MUR 377)

(Deb. 26, Vol. X, 01-04-1992)
Col. 571

- Need to provide Funds for the Construction of Flats for the Families affected by Communal Riots in Sundergarh Parliamentary Constituency, Orissa (MUR 377)
(Deb. 47, Vol. XII, 08-05-1992)
Col. 444
- Need to provide Funds to Bihar Government to Solve the Problem of Scarcity of Drinking Water and Electricity in Ranchi District (MUR 377)
(Deb. 45, Vol. XII, 06-05-1992)
Col. 493-94
- Need to provide Funds to Madhya Pradesh for setting up a Milk Plant at Badol Village, M.P. (MUR 377)
(Deb. 48, Vol. XII, 11-05-1992)
Col. 86
- Need to provide Funds to Rajasthan Government to Overcome Severe Drinking Water Problem in Tonk District (MUR 377)
(Deb. 36, Vol. XI, 22-04-1992)
Col. 562
- Need to provide Funds to State Government of Karnataka from the Central Road Fund for the Repairs of State Highways (MUR 377)
(Deb. 24, Vol. X, 30-03-1992)
Col. 491
- Need to provide Funds to the State Government of Kerala to Meet Expenditure on Subsidy on Rice (MUR 377)
(Deb. 19, Vol. IX, 23-03-1992)
Col. 959-60
- Need to provide Interest Free Loans to Tamil Industrialists Affected Due to Riots on Cauvery Water Dispute in Karnataka (MUR 377)
(Deb. 37, Vol. XI, 23-04-1992)
Col. 356
- Need to provide Modern Communication Facilities in Sambhal Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 46, Vol. XII, 07-05-1992)
Col. 331
- Need to provide More Amenities at Calicut Railway Station (MUR 377)
(Deb. 36, Vol. XI, 22-04-1992)
Col. 560
- Need to provide More Funds to Bihar Government for Modernisation of Sone Canal
(Deb. 30, Vol. X, 07-04-1992)
Col. 407
- Need to provide More Funds to the Government to Kerala for the Development Sports in the State (MUR 377)
(Deb. 46, Vol. XII, 07-05-1992)
Col. 328
- Need to provide more Funds to the State Government of Bihar for Proper Development of Jahanabad Area in Bihar (MUR 377)
(Deb. 18, Vol. IX, 18-03-1992)
Col. 439-40
- Need to provide More Funds to West Bengal for Saving Flora and Fauna of Mangrove Eco Systems in Sunderbans (MUR 377)
(Deb. 45, Vol. XII, 06-05-1992)
Col. 495-96
- Need to provide More LPG Connections to Applicants in the State of West Bengal (MUR 377)
(Deb. 26, Vol. X, 01-04-1992)
Col. 574
- Need to provide More Railway Facilities at Bareilly Junction, Uttar Pradesh (MUR 377)
(Deb. 30, Vol. X, 07-04-1992)
Col. 405-06
- Need to provide More Railway Facilities at Ganganagar Junction, Rajasthan (MUR 377)
(Deb. 33, Vol. XI, 10-04-1992)
Col. 433-34
- Need to provide Necessary Assistance for Modernising the Water Supply System in Dhankanal, Orissa (MUR 377)
(Deb. 49, Vol. XII, 12-05-1992)
Col. 101

Need to provide Royalty at Increased Rates on Crude Oil to Gujarat (MUR 377)

(Deb. 24, Vol. X, 30-03-1992)

Col. 493

Need to provide STD Facility at Jhargram Telephone Exchange in Midnapure District, West Bengal

(Deb. 33, Vol. XI, 10-04-1992)

Col. 436

Need to provide STD Facility in Bastar District of Madhya Pradesh (MUR 377)

(Deb. 40, Vol. XI, 28-04-1992)

Col. 400

Need to provide Stoppage of Kovai Express at Arkonam Railway Station, Tamil Nadu (MUR 377)

(Deb. 9, Vol. VIII, 05-03-1992)

Col. 552

Need to provide to the People Affected by Earthquake in Tehri Garhwal, UP (MUR 377)

(Deb. 48, Vol. XII, 11-05-1992)

Col. 89

Need to raise the Import Duty on PVC to the Level of Other Polymer Commodities to Pre Budget Level (MUR 377)

(Deb. 35, Vol. XI, 21-04-1992)

Col. 327-28

Need to Re-Open the Railway level Crossing Near Pratapnagar Railway Station Baroda, Gujarat (MUR 377)

(Deb. 21, Vol. X, 25-03-1992)

Col. 896-97

Need to re-start suspended Trains to Haridwar, U.P. (MUR 377)

(Deb. 29, Vol. X, 06-04-1992)

Col. 562-63

Need to Recognise 'Rajbhar' Caste to Uttar Pradesh and Bihar as Scheduled Caste (MUR 377)

(Deb. 32, Vol. XI, 09-04-1992)

Col. 241

Need to Recognise Fishermen of Andhra Pradesh as Scheduled Tribes

(Deb. 32, Vol. XI, 09-04-1992)

Col. 241-42

Need to Recognize 'Rayee' Caste in Punjab as Scheduled Tribe (MUR 377)

(Deb. 39, Vol. XI, 27-04-1992)

Col. 539-40

Need to Recognize Valmiki and Boya Tribes in Karnataka as Scheduled Tribes (MUR 377)

(Deb. 13, Vol. IX, 11-03-1992)

Col. 578

Need to Reconsider the Proposal to form Mahanagar Telephone Nigams in Madras and Calcutta and Review the Continuation of it in Bombay and Delhi (MUR 377)

(Deb. 8, Vol. VIII, 04-03-1992)

Col. 495-500

Need to Rehabilitating the People affected due to setting up of Liquid Propulsion System Centre in Mahendragiri, Tamil Nadu (MUR 377)

(Deb. 19, Vol. IX, 23-03-1992)

Col. 956-57

Need to release Funds already Sanctioned for early Completion of a Power Grid at Jagdishpur, Bojpur District, Bihar

(Deb. 9, Vol. VIII, 05-03-1992)

Col. 554-55

Need to release Funds to the Government of Gujarat under Agriculture and Rural Cooperative Debit Relief Scheme, 1990 (MUR 377)

(Deb. 13, Vol. IX, 11-03-1992)

Col. 579

Need to release Grant to the Asiatic Society, Bombay (MUR 377)

(Deb. 12, Vol. IX, 10-03-1992)

Col. 504

Need to remove the Condition of Annawari System of Determining Non-Wilful Defaulters below Rs. 10,000 under Debt Relief Scheme, 1990 (MUR 377)

(Deb. 8, Vol. VIII, 04-03-1992)

Col. 494-95

Need to renovate Karad Railway Station (MUR 377)

(Deb. 19, Vol. IX, 23-03-1992)

Col. 955-56

- Need to Replace Manual Telephone Exchange by an Electronic Exchange in Rajampet, Andhra Pradesh (MUR-377)**
(Deb. 33, Vol. XI, 10-04-1992)
Col. 433
- Need to Restore the Work of Supplying Railway Sleepers to Forest Development Corporation of Madhya Pradesh (MUR 377)**
(Deb. 43, Vol. XII, 04-05-1992)
Col. 620-21
- Need to Review the Budget Allocation to Bihar for the Current Annual Plan (MUR 377)**
(Deb. 4, Vol. VIII, 27-02-1992)
Col. 588-89
- Need to Review the Decision for Increasing the Price of Rice and Wheat Supplied through Ration Shops in Kerala (MUR 377)**
(Deb. 27, Vol. X, 02-04-1992)
Col. 342-43
- Need to Review the Decisions for Withdrawal of Monetary Support to National Textile Corporation Units and British India Corporation Units in Kanpur (MUR 377)**
(Deb. 34, Vol. XI, 20-04-1992)
Col. 527
- Need to Revive Ajmer Regiment and to Recruit more People from Ajmer-Merwara Area in Army (MUR 377)**
(Deb. 38, Vol. XI, 24-04-1992)
Col. 464-65
- Need to Run a Superfast Train between Jabalpur and Delhi via Bina, Madhya Pradesh (MUR 377)**
(Deb. 12, Vol. IX, 10-03-1992)
Col. 501
- Need to Run Express Trains between Haldibari-Sealdah and Cochrabad-Sealdah daily (MUR 377)**
(Deb. 6, Vol. IX, 16-03-1992)
Col. 578
- Need to Safeguard the Interests of Indigenous Manufacturers of PVC Item in view of Dunkel Policy (MUR 377)**
(Deb. 37, Vol. XI, 23-04-1992)
Col. 351-52
- Need to Safeguard the Interests of Sugarcane Growers of Andhra Pradesh (MUR 377)**
(Deb. 9, Vol. VIII, 05-03-1992)
Col. 555
- Need to Sanction Link Highway Connecting NH-17 and NH-47 via Guruvayoor (MUR 377)**
(Deb. 24, Vol. X, 30-03-1992)
Col. 488-89
- Need to Send a Team of Specialists alongwith Medicines to Bastar District of Madhya Pradesh to Check Growing Menace of Gastroenteritis there (MUR 377)**
(Deb. 7, Vol. VIII, 03-03-1992)
Col. 521
- Need to Set up a Circuit Bench of Calcutta High Court at Silguri, West Bengal (MUR 377)**
(Deb. 27, Vol. X, 02-04-1992)
Col. 345-47
- Need to Set up a Circuit Bench of the Calcutta High Court at Nawab-Bar in Jalpaiguri Town West Bengal (MUR 377)**
(Deb. 38, Vol. XI, 24-04-1992)
Col. 466
- Need to Set up a Currency Printing Press at Sallani or at any other place in Orissa (MUR 377)**
(Deb. 36, Vol. XI, 22-04-1992)
Col. 564
- Need to set up a High Power TV Transmitter in District Saharsa and Low Power Transmitter at Sapaul, Bihar (MUR 377)**
(Deb. 13, Vol. IX, 11-03-1992)
Col. 580
- Need to set up a Krishi Vigyan Kendra in Kanpur Dehat (MUR 377)**
(Deb. 38, Vol. XI, 24-04-1992)
Col. 465-66

Need to set up a Power Sub-Station at Padrauna in Deoria District, U.P. (MUR 377)

(Deb. 14, Vol. IX, 12-03-1992)

Col. 461-62

Need to Set up a Recruitment Centre for Defence Services in Kanpur, Uttar Pradesh (MUR 377)

(Deb. 37, Vol. XI, 23-04-1992)

Col. 354-55

Need to Set up a Sugar Factory at Orhanad in Tanjore District of Tamil Nadu (MUR 377)

(Deb. 30, Vol. X, 07-04-1992)

Col. 402

Need to Set up a TV Relay Station at Manalusetal in South Arcot District of Tamil Nadu (MUR 377)

(Deb. 48, Vol. XII, 11-05-1992)

Col. 85

Need to Set up an Electronic Telephone Exchange at Aurangabad Maharashtra (MUR 377)

(Deb. 28, Vol. X, 03-04-1992)

Col. 456

Need to Set up an Electronic Telephone Exchange in Ajmer, Rajasthan (MUR 377)

(Deb. 24, Vol. X, 30-03-1992)

Col. 489-90

Need to Set up an Electronic Telephonic Telephone Exchange at Nellore, Andhra Pradesh (MUR 377)

(Deb. 45, Vol. XII, 06-05-1992)

Col. 492-93

Need to Set up an Electronic Telephone Exchange at Jalesar, Uttar Pradesh (MUR 377)

(Deb. 27, Vol. X, 02-04-1992)

Col. 343-44

Need to Set up Coach Repairing Workshop at Nemom Railway Station Near Trivandrum (MUR 377)

(Deb. 35, Vol. XI, 21-04-1992)

Col. 328-29

Need to Set up Dholpur Thermal Power Plant of Maroli, Bicchia Road, Dholpur (MUR 377)

(Deb. 5, Vol. VIII, 28-02-1992)

Col. 512-13

Need to Set Up Gas Based Power Plants in Bihar (MUR 377)

(Deb. 35, Vol. XI, 21-04-1992)

Col. 331-32

Need to Set up High Power T.V. Transmitters at Ralsingh Nagar and Anupgarh, Rajasthan (MUR 377)

(Deb. 40, Vol. XI, 28-04-1992)

Col. 399-400

Need to Set up Industries in Kodarama, Bihar (MUR 377)

(Deb. 27, Vol. X, 02-04-1992)

Col. 344-45

Need to Set up Low Power T.V. Transmitters in Some Towns of Himachal Pradesh (MUR 377)

(Deb. 35, Vol. XI, 21-04-1992)

Col. 330-31

Need to Set up Oil Refinery at Shahpura, Jabalpur, Madhya Pradesh (MUR 377)

(Deb. 18, Vol. IX, 18-03-1992)

Col. 436-37

Need to Set up Railway Coach Factory in Kerala (MUR 377)

(Deb. 39, Vol. XI, 27-04-1992)

Col. 538-39

Need to Set up Second Channel of Doordarshan at Bhubaneswar Orissa (MUR 377)

(Deb. 21, Vol. X, 25-03-1992)

Col. 897-98

Need to Set up Sugar Mills of Nawabganj and Mirganj in Bareilly District, U.P. (MUR 377)

(Deb. 21, Vol. X, 25-03-1992)

Col. 897

Need to Solve Expeditiously the Border Dispute between Maharashtra and Karnataka (MUR 377)

(Deb. 39, Vol. XI, 27-04-1992)

Col. 538

Need to Solve the Problems of Receding Water Table in Several Districts of Uttar Pradesh (MUR 377)

(Deb. 40, Vol. XI, 28-04-1992)

Col. 401-02

Need to Start Construction of Kharia Guri and Navtha Irrigation Projects on River Tapi (MUR 377)

(Deb. 40, Vol. XI, 28-04-1992)

Col. 397-98

Need to Start Direct Trains from Chandigarh to Haridwar, Lucknow and Patna (MUR 377)

(Deb. 34, Vol. XI, 20-04-1992)

Col. 524-25

Need to Supply Adequate Quantity of Soft Coke to Uttar Pradesh (MUR 377)

(Deb. 30, Vol. X, 07-04-1992)

Col. 405

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